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Title: Introduction of the Appropriation Acts (Repeal) Bill, 2015.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam, I beg to move for leave to introduce a Bill to repeal Appropriation Acts [including Appropriation (Railways) Acts].

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal Appropriation Acts [including Appropriation (Railways) Acts]."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I introduce the Bill. **â€“(व्यवधान)**

माननीय अध्यक्ष : मैं आपको मौका दे रही हूं। आप देयर पर तो जाइए। आप विल इंट्रोड्यूज भी नहीं करने देंगे, वर्ता बात है?

â€“(व्यवधान)

श्री दीपेन्द्र सिंह हुड़ा (रोकतक) : महोदया, उसके पहले अलाज कीजिए।

माननीय अध्यक्ष : हुड़ा जी, उसके पहले नहीं होता है। इंट्रोड्यूशन तो ही ही जाता है। हम कोई डिस्कशन नहीं तो रहे हैं।

â€“(व्यवधान)

12.19 hrs

At this stage, Shri Deepender Hooda, Shri K.C. Venugopal and some other hon. Members went back to their seats.

HON. SPEAKER: What is the important matter?

...(Interruptions)

माननीय अध्यक्ष : अब शून्य काल लेना है। इसमें किसका नाम है?

â€“(व्यवधान)

माननीय अध्यक्ष : आप गड़बड़ मत कीजिए।

â€“(व्यवधान)

12.20 hrs

OBSERVATION BY THE SPEAKER